

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/273(AHM)2021 in IA 698 of 2020 in CP(IB) 53 of 2017

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021**

Name of the Company: HR Commercial Pvt Ltd.
V/s
Sundaresh Bhat Liquidator of ABG
Shipyards Ltd
Section 60(5) IBC r.w Rule 11 of NCLT rules,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

(through video conferencing/physical)

Mr. Mihir Thakore, Sr. Advocate along with Mr. Salil Thakore, Advocate appeared on behalf of Applicant.

Mr. Sundaresh Bhat, Liquidation appeared in person through Video Conferencing.

Mr. Saurabh Soparkar, Sr. Advocate, Mr. Monaal Davawala, Advocate, Mr. Bhavesh Choksi, Advocate and Mr. S R Shah, Advocate are present.

Mr. Shyam Kapadia, Advocate appeared on behalf of Liquidator.

The learned Sr. Counsel appearing on behalf of Applicant submitted that the Applicant is ready to deposit the amount, as and when called for. The Applicant as well as Liquidator is directed to sit together and take appropriate steps as per law.

Interim Order, if any, shall continue.

List the matter on 27.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of April, 2021